

**GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 876
TO BE ANSWERED ON 01.03.2016**

Vacant Posts for Differently Abled in PSUs

876. SHRI PRALHAD JOSHI:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of posts in the Central Government Ministries/Departments, banks and PSUs earmarked for persons with disabilities;
- (b) whether some of these posts are lying vacant and if so, the details thereof; and
- (c) the details measures taken/being taken by the Government to fill up these vacant posts?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI KRISHANPAL GURJAR)

(a) & (b) As per Section 33 of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995, reservation for Persons with Disabilities is vacancy based.

As per information provided by various Departments/Ministries to Department of Personnel and Training, they have identified 15,831 vacancies for persons with disabilities, out of which 9836 vacancies have been filled up. Action has also been initiated to fill up 5220 vacancies.

(c) Department of Personnel and Training (DoPT) has informed that in May, 2015, all the Ministries/Departments have been requested to take immediate necessary action including Special Recruitment Drive for filling up of vacancies for persons with disabilities. The inter-Ministerial Committee set up by DoPT in May, 2015 has held meetings at regular intervals with the Ministries/Departments to monitor the filling up of vacancies for the persons with disabilities.
